

S U P R E M E C O U R T O F I N D I A

Record of Proceedings

Civil Appeal No.7938 OF 2004

Government of A.P. & Anr.

Appellant (s)

VERSUS

Y. Surender Reddy

Respondent(s)

Date : 15.5.2006 This Petition was called on for mentioning today.

CORAM :

HON'BLE MR. JUSTICE B.P.SINGH

HON'BLE MR. JUSTICE R.V.RAVEENDRAN

(Vacation Bench)

For Appellant (s)

Mr. Abhijit Sengupta, Adv.

For Respondent (s)

UPON being mentioned, the Court made the following

O R D E R

Put up this matter as per the request of the Counsel.

(SUKHBIR PAUL KAUR)

COURT MASTER

(ANAND SINGH)

COURT MASTER